NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)	-	Admission	Rule-6 of	Sri G.V. Sudhindra Vs American Road
No.117/BB/			IB	Technology & Road Solutions Pvt.
2017				Ltd.

SL. NAME (IN CAPITAL)	SIGNATURE	
NO. & PHONE NUMBER REPRESENTATION TO WHOM		

ORDER

Matter is listed today for admission. None appeared for Petitioner. Registry raised some objections. Petitioner to comply the said objections. M/s Keystone Partners filed vakalath for Respondent. For filing objections list it on 13/11/2017.

Member (T)

Member (J)